

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **30.09.2022** (FRIDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble  
Mr. Naresh Salecha, Member (Technical)**

For Judgement

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT)(Ins) No 289/2022	S.C.Brother Lorry Transport Service VS Resolution Professional of Empee Distilleries Limited Mr.S.Rajendran	Mr.Dinesh.I	Ms.Savitha Mr.Avinash Krishna Ravi for R2

For Admission (Fresh cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT)(Ins) No 341/2022	M/s Bipin Textiles Processing Industries Pvt Ltd. Vs Shivadutt Bannanje	Mr. Tahura Anzar	A.Murali for Caveator
3	Comp. App. (AT)(CH)(Ins) No. 357/2022	Regen Infrastructure and Services Private Limited Vs Regen Powertech Private Limited	M/s. Renukadevi Rangaswamy	

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4	TA No. 45/2021 & (Comp App (AT) No. 89 /2020)	Super Royal Holidays India P Ltd Vs Union of India	Nuli&Nuli	Mr.P. S. Singh-R1 Mr.Suraj Kaushik-R2
<b>WITH</b>				
5	TA No. 46/2021 & 46/2021 (Comp App (AT) No. 90/2020)	Super Royal Holidays India P Ltd Vs Union of India	Nuli&Nuli	Mr.P. S. Singh-R1 Mr.Suraj Kaushik-R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6	TA No. 30/2021 (Comp App (AT) (Ins) No 442/2020)	Vipraz Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr  <b>WITH</b>	M/s.Madhusmita Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
7	TA No. 31/2021 (Comp App (AT) (Ins) No 443/2020)	B. Aklhilandeswari Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr  <b>WITH</b>	M/s.Madhusmita Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
8	TA No. 32/2021 (Comp App (AT) (Ins) No 444/2020)	S. Rani Vs  Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr  <b>WITH</b>	M/s.Madhusmita Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
9	TA No. 33/2021 (Comp App (AT) (Ins) No 445/2020)	Krishnamoorthy R &Anr Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors  <b>WITH</b>	M/s.Madhusmi ta Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
10	TA No. 34/2021 (Comp App (AT) (Ins) No 454/2020)	Sai Trading and Interiors Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr  <b>WITH</b>	M/s.Madhusmi ta Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
11	TA No. 35/2021 (Comp App (AT) (Ins) No 455/2020)	Themes Adz Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr  <b>WITH</b>	M/s.Madhusmi ta Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
12	TA No. 36/2021 (Comp App (AT) (Ins) No 457/2020)	G. Balaji Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8Ors  <b>WITH</b>	M/s.Madhusmi ta Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
13	TA No. 37/2021 (Comp App (AT) (Ins) No 470/2020)	Sai Enterprises Vs SundaresanNagarajan RP for P Dot G Constructions P Ltd &Anr  <b>WITH</b>	M/s.Madhusmi ta Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
14	TA No. 50/2021 (Comp App (AT) (Ins) No 470/2020)	Innova Home Buyers Neyveli Association Vs P Dot G Construction P Ltd &3 ors	Mr. Shabnam Banu Mr. Sushil Sarayu	Mr.Ayush Gupta Mr.Praveen R1 Ms.Anannya R2 Mr. Kinshuk Chaterje

15	TA No.134/2021 (Comp App) (AT) (Ins)No. 653/2019)	Dr. Ravi Shankar Vedam Vs Tiffins Barytes Asbestos and Paints Ltd &Anr (IA.No.254 of 2022 Seeking Stay)  <b>WITH</b>	Mr.T.K. Bhaskar, Mr.Srinath Sridevan. Mr.Harishankar Neeha Nagpal	Ms. Haripriya Padmanabhan, Ms. Astu Khandelwal, Ms.Ishita Chowdhury
16	TA. No. 135/2021, Comp. App (AT)(Ins) 803/2019	Dr. Ravi Shankar Vedam Vs Udhyaman Investments Pvt. Ltd & 13 Ors.	Mr.T.K. Bhaskar, Mr.Srinath Sridevan. Mr.Harishankar Ms.Neeha Nagpal	Ms. Haripriya Padmanabhan, Ms. Astu Khandelwal, Ms. Ishita Chowdhury
17	Comp App (AT)(Ins) No 331/2022 & IA No 739,740/2022 P	PP Bafna Ventures Pvt Ltd VS Punjab National Bank  <b>WITH</b>	Mr.Kaushik Ramaswamy	Mr.Suryanarayan a Y
18	Comp App (AT)(Ins) No 332/2022 & IA No 741,742/2022 P	PP Bafna Ventures Pvt Ltd Vs Kotha Venkata Rao	Mr.Kaushik Ramaswamy	Mr.Suryanarayan a, Mr. Avinash Krishnan Ravi Caveator for R3, Mr. Maligi Madhusudahan Reddy for R4
19	TA No.227/2021 in Comp App (AT) No.326 of 2020	Tricolite Electrical Industries Ltd. V Wipro Ltd.	Mr.Shiv Kumar Suri Mr.Shikhil Suri Ms.Nikita Tapur and Ms.Shilpa Saini	M/s. Padmaja Kaul
20	Comp App (AT) (CH) No.16/2022	ISDC Projects (India) Pvt Ltd VS Nirmal Infopark (India) Ltd & 12 Ors	Mr. Terry V James Mr. Jerin Asher Sojan	Mr. T.K.Bhaskar Caveator for R1
21	Comp. App. (AT)(CH)(Ins) No. 155/2022	UCO Bank Vs G.Ramachanran Liquidador of sai Regency Power Corporation Pvt Ltd	Mr. Sridevan, Mr.TK.Bhaskar Jyotsna Sivakumar	Mr. Prashaanth
22	Comp App (AT)(CH)(Ins) No. 17/ 2022	Aegis Steel Cast Vs PEE Industrial Valve P Ltd	Mr. Dhiren R. Dave PCS	

**Copy to:**

**By the order of Hon'ble Member(J)  
(Chennai Bench)**

**1.Notice Board**

**2.Website:[www.nclat.nic.in](http://www.nclat.nic.in)**

**For Assistance,**

**1.For VC Link-[vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)**

